

**PROFORMA FOR DECLARATION OF ASSETS**  
**(As On 31.03.2012)**

**Name of Officer (In Full):** Naresh Kumar Chandravanshi  
**Date of Birth :** 06.11.1965  
**Present post held :** Additional Registrar (D.E.), High Court of Chhattisgarh, Bilaspur.

Name of District, Sub-Division, Taluka and Village in which property is situated		Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
		Housing and other Buildings	Land		
1	Village - Udaiky, P.O. - Chirhya, Tahsil - Bemelara District - Bemelara (Now)	2	3	4	5
		One Residential House	Agricultural land about Ninety acres	In the name of joint family members i.e. Father, Mother, Brothers, including me.	Ancestral Property
	Kawardha, Distt - Kawardha, C.G.	One Residential House cum Commercial premises	.....	In the name of Brother, namely Shri Ramesh.	Purchased from the income of joint family.
	Village - Dumar-talab, Distt. - Raipur Plot No. 257 P.C. No. 11	...	Plot No. 257, Area 1500 Square feet	Purchases in my own name.	Purchased from self income.

2

**Movable Property (Valued Above 25,000/- of Rs.)**

Name of Articles 1			
1. One Santro Car – 2004 Model		Value about Rs. 2,00,000/-	
<b>Jewellery (Lump Sum)</b>			
Jewellery (Worth Rs.) – 3,00,000/-			
<b>Shares/Debtures</b>			
Name of Issuing Company 1		Nos. of Shares 2	
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<b>Life Insurance Policy &amp; Others</b>			
Name of Issuing Company 1		Amount 2	
1. Life Insurance Corporation of India (In my own name)		5,00,000/-	
2. Life Insurance Corporation of India (In my own name)		10,00,000/-	
<b>Bank Deposits/Securities &amp; Investments</b>			
Name of Bank 1		City 2	
1) Fixed Deposits		Amount 3	
State Bank of India		Bilaspur	
2) Savings Bank A/Cs		7,000/-	
1. State Bank of India		4,05,951/-	
2. State Bank of India		50,587/-	
3. Central Bank of India		2,68,775/-	
4. Oriental Bank of Commerce		6,55,713/-	
3) PPF		Raipur	
State Bank of India		Raipur	
4) GPF		Raipur	
Raipur		17,59,297/-	
5) NSS		---	
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6) Others		---	
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1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.  
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date  
  
 14/10/13